

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 868/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. S.K. Mohapatra
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017

NAME OF THE COMPANY : M/s. Bank Street Securites Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 391&394,100-104

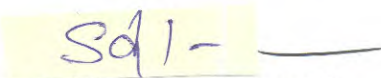
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Ashish Maddh	Adv	Ashish	
2.	C. BALDWIN	Company Prosecutor	F.V.R.D (NR)	(30)

ORDER

Learned counsel for the petitioner has complied with the order dated 10.04.2017 by filing additional affidavit by way of rejoinder to the objection raised by the Regional Director. A copy of the rejoinder has been handed over to learned Company prosecutor in the Court today.

List for arguments on 22.05.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

01.05.2017

Vineet